

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 1200/2016

IN THE MATTER OF:

M/s. Tata Capital Finance Service Limited
Vs.
M/s Amrapali Infrastructure Pvt. Ltd.

.....PETITIONER

.....RESPONDANT

SECTION:

Under Section 433(e), 434

Order delivered on 07.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

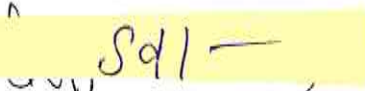
DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

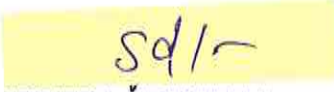
For the Petitioner :-

For the Respondent :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 12th July, 2017.


R. VARADHARAJAN
MEMBER (JUDICIAL)


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Deepak (07.07.2017)